

TAMIL NADU GOVERNMENT GAZETTE EXTRAORDINARY NO. 300

FINANCE DEPARTMENT

(Salaries)

PROCUREMENT OF SERVICES OF TRAINING FROM THE STATE GOVERNMENT AND THE GOVERNMENT OF INDIA EDUCATIONAL AND TRAINING INSTITUTES INCLUDING THE UNIVERSITIES ESTABLISHED BY THE STATE AND CENTRAL GOVERNMENT UNDER TAMIL NADU TRANSPARENCY IN TENDERS ACT.

(G.O.Ms.No.437, Finance (Salaries), 7th October 2008, Purattasi 21, Thiruvalluvar Aandu – 2039.)

No.II(2)/FIN/456(d)/2008.

Under clause (f) section 16 of the Tamil Nadu Transparency in Tenders Act,1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the procurement of services of training by Government Departments and other procuring entities under the said Act from the State Government and the Government of India Educational and Training Institutes and the Universities established by the State and Central Government.

K. GNANADESIKAN,
Secretary to Government.